

of Personnel & Administrative Reforms/other Ministries of the Government of India, are allowed to retain lien in BHEL, which bestows on them the privilege to come back to BHEL on the same position with regard to their status, grade and rate of pay which they may be holding at the time of their release.

The benefit of the period of foreign assignment for promotion is not ipso facto available and is allowed only if experience in the foreign assignment is assessed to be directly relevant for the company's purposes.

(d) There is no such case.

(e) Does not arise.

[Translation]

Check on Foreign News and Broadcasting

488. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have formulated any scheme to check the unfavourable news and broadcasts received in our country from abroad through a powerful domestic satellite;

(b) if so, the outlines of the schemes; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir.

(b) Does not arise.

(c) Fast changing technology has virtually broken down the national barriers rendering any attempt to contain the international flow of information largely irrelevant. However, the foreign broadcasts are monitored to

the extent possible within the existing constraint of financial resources and programmes are put out to counter adverse propaganda, if any, contained in such broadcasts.

[English]

New Industries in Public Sector in Kerala

489. SHRI K. MURALEEDHARAN: Will the PRIME MINISTER be pleased to state:

(a) Whether there is any proposal to set up new industries in public sector in Kerala during the current financial year; and

(b) if so, the details with locations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) There is no proposal at present to set up any new Central Public Sector Enterprise in the State of Kerala during the current financial year.

(b) Does not arise.

Expansion of AIR, Nagercoil

490. SHRI N. DENNIS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any steps have been taken to increase the coverage of AIR Nagercoil in Kanyakumari district; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b) No, Sir. However, with the commissioning of a 200 KW MW transmitter under establishment at Tuticorin, the service in a large part of Kanyakumari district is expected to further improve.